

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No.370 of 2019**

**IN THE MATTER OF:**

**ICICI Bank Ltd.  
Versus**

**...Appellant**

**Shailendra Ajmera,  
Resolution Professional for Ruchi Soya  
Industries Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Arun Kathpalia, Senior Advocate with Mr. Shantanu Chaturvedi and Mr. Nikhil Mathur, Advocates.**

**For Respondent: Mr. Ujjal Banerjee, Mr. Rudrajit Ghosh and Ms. Ankita Sinha, Advocates.  
Mr. Aakarshan Sahay, Advocate for COC**

**O R D E R**

**05.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 22<sup>nd</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/